

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 115**

**IN THE MATTER OF:**

**Novacare Healthcare Solutions Pvt.  
Ltd.**

**CP (IB) No. 135/Chd/Hry/2021**

**...Petitioner-Operational Creditor**

**Versus**

**Nayati Medical Pvt. Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 16.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 16.05.2024.

Sd/-  
**Court Officer**